

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank
Vs.

Haridwar Iron & Ispat Rolling Ltd.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 in Liq.

Order delivered on 29.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Kanishk Khetan, Adv.
For the Respondent :

ORDER

CA-780(PB)/2020

Report filed by Liquidator is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

CA-780(PB)/2020 stands disposed of.

-sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)